

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
STARRED QUESTION NO.202  
TO BE ANSWERED ON 16.03.2017**

**ELECTRIFICATION OF VILLAGES**

**†\*202. SHRI RAMA KISHORE SINGH:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether his Ministry and the Rural Electrification Corporation Ltd. have received representations for electrification of un-electrified villages in the country during the last three years and the current year and if so, the details thereof, State-wise;**
- (b) whether the Government has conducted review of electrified/ un-electrified villages in the country including Bihar during the last one year and the current year and if so, the details thereof; and**
- (c) whether the Government proposes to electrify the un-electrified villages in the country, especially the villages in Hajipur and Muzaffarpur regions of Bihar during the current financial year and if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) to (c) : A Statement is laid on the Table of the House.**

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## STATEMENT

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 202 TO BE ANSWERED IN THE LOK SABHA ON 16.03.2017 REGARDING ELECTRIFICATION OF VILLAGES.**

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**(a) : As reported by States, there were 18,452 un-electrified villages in the country as on 01.04.2015. Based on the Detailed Project Reports (DPRs) submitted by States, details of the projects, including electrification of villages sanctioned under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) by Government of India during the last three years and the current year, are given at Annexure.**

**(b) : DDUGJY is reviewed at following levels for close monitoring and speedy resolution of the issues:-**

**At State level, a Committee under the Chairmanship of Chief Secretary is in place to monitor the progress and resolve issues relating to its implementation.**

**District Development Co-ordination & Monitoring Committee, namely, DISHA (administered by Ministry of Rural Development) headed by senior most Hon'ble Member of Parliament (Lok Sabha) is in place to review and monitor implementation of central sector schemes including DDUGJY.**

**Rural Electrification Corporation Limited (REC), the nodal agency, monitors implementation of scheme through its project offices at field level. REC has developed a web enabled Mobile App, 'GARV' for monitoring of village electrification. At Central level, inter-ministerial Monitoring Committee on DDUGJY headed by the Secretary, Ministry of Power, monitors progress of the scheme. Progress is also reviewed with States / Power Utilities in meetings of Ministry of Power, on monthly basis.**

**(c) : The electrification of all the un-electrified villages in the country including villages in Hazipur and Muzaffarpur regions of Bihar are targeted to be completed by May, 2018.**

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## ANNEXURE

**ANNEXURE REFERRED TO IN PART (a) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 202 TO BE ANSWERED IN THE LOK SABHA ON 16.03.2017 REGARDING ELECTRIFICATION OF VILLAGES.**

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<b>Details of projects Sanctioned under DDUGJY during the last three years and the current year.</b>					
<b>Sl. No.</b>	<b>Name of the State</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>	<b>Rs. in crore</b>
					<b>2016-17 (As on 28.02.2017)</b>
1	Andhra Pradesh	49.18	328.61	615.56	-
2	Andaman Nicobar	-	-	-	20.96
3	Arunachal Pradesh	-	-	384.68	41.83
4	Assam	1,621.07	-	1,568.91	-
5	Bihar	5,220.65	-	5,856.36	-
6	Chhattisgarh	309.92	-	1,431.94	100.74
7	Dadra & Nagar Haveli	-	-	5.00	-
8	Goa	-	-	20.00	-
9	Gujarat	-	-	924.72	-
10	Haryana	1,260.93	-	316.38	-
11	Himachal Pradesh	-	159.12	-	-
12	Jammu & Kashmir	101.28	-	619.67	-
13	Jharkhand	-	-	3,843.41	74.88
14	Karnataka	127.03	-	1,750.73	4.19
15	Kerala	5.32	-	485.37	-
16	Madhya Pradesh	1,430.93	2,865.26	60.93	20.03
17	Maharashtra	-	-	2,163.44	11.53
18	Manipur	204.73	-	54.96	-
19	Meghalaya	3.89	-	269.92	32.32
20	Mizoram	77.03	-	30.43	-
21	Nagaland	92.31	-	42.38	42.18
22	Odisha	3,552.44	-	1,713.24	38.29
23	Puducherry	-	-	-	20.15
24	Punjab	-	-	252.06	-
25	Rajasthan	1,453.91	-	2,819.41	-
26	Sikkim	-	-	-	49.70
27	Telangana	-	-	462.30	-
28	Tamil Nadu	-	924.12	-	-
29	Tripura	316.23	-	74.12	-
30	Uttar Pradesh	7,282.81	313.93	6,632.47	-
31	Uttarakhand	-	-	842.00	3.31
32	West Bengal	609.61	4,262.10	-	-
<b>Total</b>		<b>23,719.27</b>	<b>8,853.14</b>	<b>33,240.39</b>	<b>460.11</b>

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